

Hindustani Dawakhana, Delhi

2604. SHRI SHAMIM AHMED SID-DIQI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that there is no hakim (physician) and manager in the Hindustani Dawakhana, Delhi for the last six years;
- (b) if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA): (a) The posts of Hakim and Manager have been lying vacant since January, 1979 and January, 1981 respectively.

(b) The main reason for not filling up the posts on regular basis is the delay in finalisation of the recruitment rules. The posts of Hakim could also not be filled because of non-availability of a suitable candidate. The post has again been advertised in June, 1985.

Extension of Avadh Express

2605. SHRI RAMSINGBHAI PATALYABHAI RATHVAKOLI: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have received representations from the public and Organisations of Gujarat that Avadh Express 63 [64 superfast Lucknow-Kota] be extended upto Rajkot on the Western Railway; and

(b) if so, the details thereof, the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) and (b) A large number of representations have been received from various organisations, but it has not been found feasible on account of shortage of coaches and diesel engines.

D.D.T. a health hazard

2606. SHRI GURUDAS DAS GUPTA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have a proposal to ban D.D.T. in view of it being a health hazard; and

(b) if so, whether there has been a recommendation to the effect by a high powered committee?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA): (a) and (b) There is no proposal to ban the use of D.D.T. in the National Malaria Eradication Programme, a major Public Health Programme.

Setting up of captive power projects

2607. SHRI RAINI RANIAN SAHU: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether Government propose to permit a group of industries or large industrial houses to set up captive power projects for their own consumption as well as for distribution to other units to overcome chronic power shortage in the country;

(b) if so, by when a decision in this regard is likely to be taken; and

(c) if the answer to part (a) above be in negative, what are the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARUN NEHRU): (a) and (c) Industries are permitted to set up captive plants to meet their own requirements. Such plants are not installed for feeding power in the grid to meet the requirements of other consumers.

(b) Does not arise.